

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 49

**CA Nos. 15/2021 & 173/2021,
IA(CA) No. 4/2023
And
CP No. 3/Chd/Pb/2021**

**Under Section 241-242, CA 2013 &
R 11, NCLT Rules 2016**

In the matter of:-

Ashwani Singh Thakur & Ors.

.....Petitioner

Vs.

Kartar Goods Carrier Pvt. Ltd. & Ors.

.....Respondent

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 12.05.2023.

Sd/-
Court Officer

March 07, 2023
VN